

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A./MA/RA/CP NO. 1285 OF 20 06

Applicant/s A.K. Chaudhary & rs. Respds. U.O.I. 2, rs.

Advocate for Applicant/s Mr. A. Basheer Advocate for Respondent/s Shri A.K. Pandey

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>9</u>
	<u>25.9.2008</u> <u>Hon. Mr. A.K. Gaur, J.M.</u> Shri Shalindra holding brief of Mr. A. Basheer, Counsel for the applicant and Shri D. Tiwari holding brief of Shri A.K. Pandey Counsel for the respondents. Heard learned Counsel for the parties. Learned Counsel for the applicant submitted that he does not want to press this OA. Accordingly, it is dismissed as not pressed. Liberty is granted to the applicant to file fresh OA impleading proper parties. <u>(A.K. Gaur)</u> <u>Member (J)</u> <u>AD</u>	

J/Pan 23/10/08

Contd. On Sheet No.